

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

HEMA SHANKAR FOR ANIRUDH KRISHNAN	Counsel for Petitioner	
--------------------------------------	------------------------	--

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner stated that the parties are negotiating settlement and prayed
time for making submissions regarding the final outcome of the settlement talks.
Considering the submissions and in the interest of justice, time is extended at
request. Put up on 15.11.2017 at 10.30 A.M.

— sdr —

K Anantha Padmanabha Swamy
Member (Judicial)

bc